

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2018-2019)**

SIXTEENTH LOK SABHA

48

FORTY EIGHTH REPORT

[Action Taken by Government on the Recommendations/Observations made by the Committee in their Fourth Report (Sixteenth Lok Sabha)] on delay in laying of the Annual Reports and Audited Accounts of Navodaya Vidyalaya Samiti, New Delhi

Presented on 12 February, 2019



LOK SABHA SECRETARIAT

NEW DELHI

Fewbruary, 2019 / Magha 1940 (Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2018-2019)

Shri Chandrakant Khaire

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Chairperson

MEMBERS

2. Shri Dushyant Chautala
3. Shrimati Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Laxman Giluwa
6. Shri Choudhury Mohan Jatua
7. Shrimati Mausam Noor
8. Shri Bheemrao B. Patil
9. Shri Sanjaykaka Ramchandra Patil
10. Shri Bishnupada Ray
11. Shri Uday Pratap Singh
12. Shri Virendra Singh
13. Shri P.R. Sundaram
14. Vacant
15. Vacant*

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Rajni Bhagat - Committee Officer

*Consequent upon resignation of Shri Manohar Untwal w.e.f. 21.12.2018

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Forty Eighth Report on the Action Taken by Government on the Recommendations/Observations contained in the Four Report (16th Lok Sabha) of the Committee on delay in laying of the Annual Reports and Audited Accounts of the Navodaya Vidyalaya Samiti, New Delhi.

2. The Committee considered and adopted this Report at their sitting held on 12.02, 2019 .
3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
February, 2019
Magha 1940 (Saka)

Chandrakant B. Khaire,
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Chapter-I, Fourth Report (16th Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of Navodaya Vidyalaya Samiti, (NVS) New Delhi, which was presented to Lok Sabha on 11.08.2015.

2. The Action Taken Notes have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statement showing the Action Taken by Government on the Recommendations/Observations contained in the Fourth Report (16th Lok Sabha) are given in Appendix.

4. The Committee in their Fourth Report had expressed disappointment over the failure of the Ministry of Human Resource Development (Department of School Education & Literacy) to comply with the requirement of timely laying of the Annual Report and Audited Accounts of NVS for the years 2006-2007 to 2013-2014.

5. The Committee note that the Government have accepted all the recommendations of the Committee made in the aforesaid Report of the Committee. The Committee also appreciate that consequent upon effective steps taken by the Government towards their implementation, the Annual Reports and Audited Accounts of the NVS for the years 2014-2015 to 2017-2018 have been laid on the Table of the House within stipulated time period. The Committee expect that concerted efforts of the Government shall continue to ensure timely laying of the documents of the aforesaid Organization in future also.

Ferbaury, 2019
Magha, 1940(Saka)

CHANDRAKANT B. KHAIRE,
Chairperson,
Committee on Papers Laid on the Table

APPENDIX
(Vide Para 02 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR SIXTH REPORT (16TH LOK SABHA)

Navodaya Vidylaya Samiti, New Delhi

Recommendation (Paragraph No. 1.16)

The Committee are disappointed to note that the Annual Reports and Audited Accounts of the Navodaya Vidyalaya Samiti, Noida have not been laid within stipulated time from the year 2006-07 to 2013-2014. A scrutiny of these documents reveals that the delay in laying the same ranged from two to eleven months in respect of each Accounting year. The Committee are further concerned to note that the time Schedule for completion of each stage, viz. compilation of accounts, getting them audited, furnishing of draft and final audit reports by Auditors, their adoption and authentication, then again in respect of translation, printing of Annual Reports, Audited Accounts and their laying on the Table of Lok Sabha within nine months after the close of the Accounting Year - prepared by the Ministry itself - to achieve the desired goal in pursuance to the recommendation made by the Committee in their 9th Report (10 Lok Sabha) to this effect - had never been adhered to and recommendation of the Committee had been disregarded with impunity. Taking a very serious note thereof and deplored this approach of the Ministry, the Committee strongly recommend the Ministry to pay utmost attention to the most pertinent recommendation of the Committee by making all out efforts to ensure that Annual Reports and Audited Accounts of the Samiti are laid on the Table of the House within the stipulated time, in future.

Reply of the Government

Every effort is being made to ensure adherence to the time schedule prepared by the Ministry for timely laying of the Annual Report and Annual Audited Account of the Navodaya Vidyalaya Samiti for the year 2014-15. A letter was issued to the MVS on 01.04.2015 (i.e. immediately after the closure of the financial year 2014-15) directing them to ensure adherence to the time schedule for laying of the Annual Report and Annual Audited Accounts for the year 2014-15 (Annexure-I). Subsequently, revised formats of Accounts for Central educational Institutions as approved by the Office of the Comptroller and Auditor General of India were communicated vide MHRD letter dated 27.04.2015 to the NVS for their adoption for the Annual Accounts of the year 2014-15 onwards (Annexure-II) Further, an analysis of the Year – vise chronological details of the finalization of accounts and submission to audit and receipt of the final audit report from the Director General of Audit (Central), Allahabad shows that NVS has been submitting its

Annual Accounts to the Audit within the Stipulated date of 30th June in all the years from 2006-07 to 2013-14. However, the Audit did not meet the deadline for submission of the final audit report in all the years for 2006-07 to 2013-14. This year special attention is being given to ensure that the Audit is completed within the prescribed time schedule. The Annual Accounts for 2014-15 were submitted to Audit by NVS on 26.06.2015, That is, before the prescribed date of 30.06.2015 (Annexure- III) . NVS had written to the Principal Director of Audit (Central), Allahabad on 20.07.2015 requesting for early deputation of an audit team (Annexure-IV) . The Audit Team carried out the Audit from 10.08.2015 to 25.09.2015 and the final Separate Audit report (SAR) is still awaited, In this regard, follow-up is being done with the Principal Director of audit (Central), Allahabad by the NVS (copies of follow up letters dated 09.10.2015 (Annexure – V) and 20.10.2015 (Annexure-VI) are enclosed. Besides, DO letter from joint Secretary (SE-II) was also sent to the Principal Director of Audit (Central) on 28.09.2015 requesting him to expedite the Audited Annual Accounts of NVS (Annexure-VII). Another, letter has been sent to Principal Director of Audit (Central), Allahabad on 13.11.2015 from the Ministry for expediting issue of the final SAR to NVS (Annexure-VIII).

Recommendation (Paragraph No. 1.17)

In the instant case, however, the Committee particularly examined the reasons for delay in laying of the Annual Reports and Audited Accounts of the Samiti for the years 2012-2013 and 2013-2014. The Committee observe from the information furnished by the Ministry that the Ministry/Samiti took eight and five and a half months for auditing of Annual Accounts and furnishing the Final Audit Reports for the years 2012-2013 and 2013-2014, respectively. The Committee also observe that after receipt of Audited Accounts along with Audit Reports for the year 2012-2013, the NVS took more than seven months in the process of getting approval of the documents from the Competent Authorities, i.e. Finance Committee and Executive Committee. The Committee note that one of the main reasons for the delayed submission of Annual Reports and Audited Accounts of the Samiti for the year 2012-2013 was stated to be the late receipt of Audited Accounts and Audit Report thereon from the Audit Authorities. The Committee further note that the other reason for such delays was stated to be obtaining the approval of the documents from Competent Authorities at different levels of the Samiti, which could be done only after constitution of the new Government. The Committee, however, further note and appreciate that the documents of the Samiti for the year 2013-2014 were approved within reasonable time. As regards the delay on the part of Audit Authorities, the Committee observe from the Ministry's reply that they would take up the matter with Audit Authorities at their own level. The Committee, therefore, strongly recommend that the Ministry of Human Resource Development (Department of School Education & Literacy) should urgently take up the matter with Audit Authorities at the highest level to ensure timely completion of audit and to avoid consequential delays in laying the documents on the Table of the House. The Committee desire that the Committee be also apprised of the action taken in this regard.

Reply of the Government

As stated in the Ministry's reply, the matter for completing the audit within the prescribed time frame has been taken up with the Principal Director of Audit (Central) (PDA(C)) by the Ministry as well as the NVS, The Ministry, at the start of the new financial year, had advised NVS to ensure timely submission of the Annual Accounts to the Principal Director of Audit (Central), Allahabad (Annexure-I). NVS had submitted to accounts for Audit on 26.06.2015 (before the prescribed date of 30.06.2015) (Annexure-III). Subsequently, NVS had written to the Principal Director of Audit (Central), Allahabad on 20.07.2015 requesting early deputation of an audit team for certification of the Annual Accounts (Annexure – IV) and regularly followed up the matter over telephone with Principal Director of Audit (Central), Allahabad. Further, the Ministry had also written to the Principal Director of audit (Central) on 28.09.2015 requesting him to expedite the Audit Report (Annexure –VII). Another, letter has been sent to Principal Director of Audit (Central) , Allahabad on 13.11.2015 from the Ministry regarding issues of the final SAR to NVS (Annexure-VIII).

Recommendation (Paragraph No. 1.18)

The Committee note and appreciate that NVS is maintaining its accounts in MS Excel format for speedy and timely completion of accounting functions. However, full fledged computerization, linking the accounts of HQ as well as those of Regional Offices and at the school level is yet to be done. The Committee recommend that necessary steps be initiated by the Ministry to expeditiously computerize the accounts of HQ, Regional Offices and at the school level within a fixed time schedule to ensure timely compilation of accounts of the Navodaya Vidyalayas Samiti, Noida and revert back to the Committee.

Reply of the Government

In light of the recommendation of the committee, it is submitted that the samiti has prepared the Annual Accounts for the year 2014-15 and submitted it to Principal Director of Audit (Central) , Allahabad for Audit which has been audited by the Audit Team and the Special Audit Report is still Awaited. Once the Audit Report is received, the process regarding formulating modalities for full fledged computerization, linking the accounts of Headquarters as well as those of Regional Offices and at the school level will be initiated to ensure accuracy and timely preparation of Annual Accounts in the new prescribed format, Samiti has already stared disbursement of the salary through Real time Gross Settlement. The Samiti has also assured that the recommendations made by the committee on Papers Laid on the Table (lok sabha) in the fourth Report in connection with the Computerization of accounts will be complied with at the earliest.

**MINUTES OF THE FIFTH SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE**

The Committee sat on Monday, 11 February, 2019 from 15:00 hrs to 15:30 hrs. in Committee Room 'D', Parliament House Annexe , New Delhi.

PRESENT

Shri Chandrakant Khaire - **Chairperson**

MEMBERS

2. Smt. Veena Devi
3. Shri P.C. Gaddigoudar
4. Shri B.B. Patil
5. Shri Virendra Singh
6. Shri P.R. Sundaram

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri Munish Kumar Rewari - Additional Director

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up for consideration the following Draft Reports for consideration :-
 - (i) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Centre for Development of Telematics, New Delhi;*
 - (ii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Technology, Mizoram;*

(iii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Commission of Safai Karamchari, New Delhi;*

(iv) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceutical Limited, Gurgaon;*

(v) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Pharmaceutical Education and Research, SAS Nagar, Mohali.*

(vi) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the Prasar Bharti, New Delhi;*

(vii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the Navodaya Vidyalaya Samiti, New Delhi;*

(viii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the National Institute of Disaster Management, New Delhi;*

(ix) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fifth Report on Delay in laying of Annual Report and Audited Accounts of the Central Zoo Authority, New Delhi; and*

(x) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the All India Council of Technical Education, New Delhi;*

4. After deliberations, the Committee adopted the Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

Then the Committee adjourned.